

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/4//241/AMR/2024	IA (Companies Act)/7/2024	U/Rule 11 of NCLT Rules, 2016	Mr. Veera Bhoga Vasantha Rayalu Sabbavarapu & Another Vs. Sunray Green Space Private Limited & 6 Others

ORDER

IA (Companies Act)/7/2024:

Mr. P. Vikram, Ld. Sr. Counsel along with Mr. B. Nitish, Ld. Counsels for the Applicant present. Mr. S. Ravi, Ld. Sr. Counsel along with Mr. Naresh Kumar Sangam, Ld. Counsel appearing for R2 to R5 and Mr. Amir Bavani, Ld. Counsel appearing for R1 takes notice and seeks time to file counter. Ld. Counsel for the Applicant shall issue notice to the R5 to R7 by informing the next date of hearing and file a compliance memo well before the next date of hearing. For filing counters of R1 to R5, list the matter on 08.05.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**